

ITEM NO.17

Court 1 (Video Conferencing)

SECTION XI-A

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

**SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21329/2020**

(Arising out of impugned final judgment and order dated 06-01-2020 in WP(C) No. 19827/2017 passed by the High Court Of Orissa At Cuttack)

**BHAWANI SHANKAR NIAL**

**Petitioner(s)**

**VERSUS**

**JAYANTI DEVI & ORS.**

**Respondent(s)**

(FOR ADMISSION and I.R. and IA No.104191/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.104189/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..) )

Date : 16-10-2020 This petition was called on for hearing today.

**CORAM : HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE A.S. BOPANNA**  
**HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN**

**For Petitioner(s)** Mr. Sukumar Pattjoshi, Sr. Adv.  
Mr. Kiran Kumar Patra, AOR  
Mr. Sunil Kumar Mund, Adv.  
Mr. Sanjiv Joshi, Adv.  
Mr. Sandeep Mahapatra, Adv.  
Mr. Bishwajit Kumar Patra, Adv.

**For Respondent(s)**

**UPON hearing the counsel the Court made the following**  
**O R D E R**

**Issue notice.**

**There shall be an interim stay of the order in the meanwhile.**

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(INDU KUMARI POKHRIYAL)**  
**ASSISTANT REGISTRAR**